

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 21/08 HELD ON 05.09.2007 UNDER
CHAIRMANSHIP OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **21/87-NC 7/2007** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' was held on **05.09.2007** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri S.K. Samal, Jt. DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener
- 3) Shri A.K. Agarwal, Dy. Industrial Advisor, D/o C&PC
- 4) Shri H.S. Bisht, Assistant Director (Chem.), DC (SSI)

2. Committee confirmed minutes of NC Meeting No. 20/08 held on 29.08.2007.

3.1. Committee, after deliberations, **approved** following cases:

PART – M (REPRESENTATIONS)

3.1.1	Case No. M-201	FUTURA FIBRES	HQ F. No. 01/87/50/892/AM06/DES-VIII	Status: Approved
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 0410075688 Dated 21.10.2005	RLA F. No. 04/24/42/55/AM05	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	POLYETHYLENE ISOPHTHALATE COPOLYMER CHIPS	100 MT

Sl.No.	IMPORT ITEM	Qty
1.	PTA (PURIFIED TEREPHTHALIC ACID)	21.900 MT
2.	MONOETHYLENE GLYCOL	38.800 MT
3.	PURIFIED ISOPHTHALIC ACID	66.300 MT
4.	COBALT ACETATE	0.056 MT
5.	ORTHO PHOSPHERIC ACID	0.038 MT

Decision: With D/o C&PC OM No. 46011/210/2005-PC.II dated 26.5.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Isophthalate Copolymer Chips (65% IPA)	1 kg	1. PTA (Purified Terephthalic Acid)	0.219 kg
		2. Monoethylene Glycol	0.334 kg
		3. Purified Isophthalic Acid	0.663 kg
		4. Cobalt Acetate	0.00056 kg
		5. Antimony Trioxide	0.00056 kg
		6. Orthophosphoric Acid	0.00038 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. M-204	GPL POLYFILS	HQ F. No. 01/84/50/196/AM07/DES-VIII	Status: Approved
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 0610010945 Dated 24.7.2006	RLA F. No. 06/81/40/15/AM07	

Application: Request is for modification of adhoc norms fixed in NC Meeting No. 50/87-ALC1/2006 dated 28.03.2007 (Case No. 3/21/84-ALC3/2006).

Decision: With D/o C&PC OM No. 46011/166/2006-PC.II dated 2/5.3.2007, following adhoc norms are **approved** in super session of norms fixed in NC Meeting No. 50/87-ALC1/2006 dated 28.03.2007 (Case No. 3/21/84-ALC3/2006):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Staple Fibre Dyed	1 kg	1. Waste of Polyester Staple Fibre, Poly, Tow Waste, Polyester Waste, Waste of filaments, yarn waste, Pet chips, Pet flakes	1.04 kg
		2. Tri Ethylene Tetra Amine	0.025 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.3	Case No. M-205	SHAKUN POLYMERS	HQ F. No. 01/87/50/899/AM07/DES-VIII	Status: Approved
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 3410017876 Dated 16.1.2007	RLA F. No. 34/24/40/236/AM07	

Application: Request is for correction in description of export item in adhoc norms fixed in NC Meeting No. 50/87-ALC1/2006 dated 28.03.2007 (Case No. 2/50/87-ALC1/2006).

Decision: With D/o C&PC OM No. 46011/27/2005-PC.II dated 15.3.2007, following adhoc norms are **approved** in super session of norms fixed in NC Meeting No. 50/87-ALC1/2006 dated 28.03.2007 (Case No. 2/50/87-ALC1/2006):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate (EVA)	0.266 kg
		2. Aluminium Hydroxide	0.593 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.4	Case No. M-207	SHAKUN POLYMERS	HQ F. No. 01/87/50/900/AM07/DES-VIII	Status: Approved
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 3410017878 Dated 16.1.2007	RLA F. No. 34/24/40/233/AM07	

Application: Request is for correction in description of export item in adhoc norms fixed in NC Meeting No. 6/87-ALC1/2007 dated 16.05.2007 (Case No. 7/3/87-ALC1/2007).

Decision: With D/o C&PC OM No. 46011/27/2005-PC.II dated 15.3.2007, following adhoc norms are **approved** in super session of norms fixed in NC Meeting No. 6/87-ALC1/2007 dated 16.05.2007 (Case No. 7/3/87-ALC1/2007):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate (EVA)	0.266 kg
		2. Aluminium Hydroxide	0.593 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

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Case No.:20/50/82-ALC1/2005	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved		
HQ File :01/82/050/01440/AM06/	RLA File :03/94/040/01199/AM06/	Lic.No/Date:0310368128 22.02.2006	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYAMIDE RESIN CRAYMID 115 X 70	43200.000	K.G	4121550.00	91590.00 US\$
			Total	4,121,550.00	91,590.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	DIMER ACID chemical	21740.000	K.G	1271790.00	28262.00 US\$

2	TRI ETHYLENE TETRAMINE CHEMICAL	9650.000	K.G	1519875.00	33775.00 US\$
3	CRCA COIL PACKAGING	1760.000	K.G	39600.00	880.00 US\$
			Total	2,831,265.00	62,917.00

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Resin (Craymid -115-100 Solid Content 97+/-3%)	1 kg	1. Dimer Acid	0.5110 kg
		2. Tri Ethylene Tetra Amine	0.2058 kg
		3. CRCA Coil	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

5	Case No.:23/14/82-ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/82/050/00285/AM07/	RLA File :03/94/040/00160/AM07/	Lic.No/Date:0310382027 29.05.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYURETHANE ALKYD RESIN 655W	15200.000	K.G	861300.00	19140.00 US\$
			Total	861,300.00	19,140.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MONOMER FATTY ACID	4736.000	K.G	159840.00	3552.00 US\$
2	PENTAERYTHRITOL	1865.000	K.G	134280.00	2984.00 US\$
3	PHTHALIC ANHYDRIDE	1292.000	K.G	69750.00	1550.00 US\$
4	TOLUENE DI ISOCYNATE	1038.000	K.G	121455.00	2699.00 US\$
5	CRCA COIL PACKAGING MATERIAL	1760.000	K.G	47520.00	1056.00 US\$
			Total	532,845.00	11,841.00

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Alkyd Resin	1 kg	1. Monomer Fatty Acid	0.300 kg

	(Synofac 655W, Solid Content 55+/-2%)	2. Pentoerythritol	0.117 kg
		3. Phthalic Anhydride	0.084 kg
		4. Toluene Di Isocyanate	0.059 kg
		5. CRCA Coil	As per Packing Policy
		RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.	

20	Case No.:26/46/87-ALC1/2006	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00959/AM07/	RLA File :03/94/040/01122/AM07/	Lic.No/Date:0310416256 17.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

22	Case No.:4/2/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00973/AM07/	RLA File :31/24/040/00322/AM07/	Lic.No/Date:3110028080 08.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

23	Case No.:5/2/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00974/AM07/	RLA File :31/24/040/00359/AM07/	Lic.No/Date:3110028085 08.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

25	Case No.:7/50/87-ALC1/2006	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00975/AM07/	RLA File :31/24/040/00330/AM07/	Lic.No/Date:3110028086 08.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

34	Case No.:10/8/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/01121/AM07/	RLA File :02/24/040/00362/AM07/	Lic.No/Date:0210099138 20.03.2007	Defer Date:
	Decision: Annroved in Norms Committee Meeting No. 19/08 held on 22.08.2007			

Decision Approved in Norms Committee Meeting No. 19/08 held on 22.08.2007.

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Case No.:11/8/87-ALC1/2007	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved		
HQ File :01/87/050/01126/AM07/	RLA File :04/24/040/00438/AM07/	Lic.No/Date:0410088477 22.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- THERMOPLASTIC POLYURETHYANE DESMOPAN 345	50000.000	K.G	7356350.00	167000.00 US\$
			Total	7,356,350.00	167,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	DESMOPHEN 2002 EINGEG	4200.000	K.G	485394.00	10920.00 US\$
2	DESMODUR TRIAL PRODUCT PU O118 F FUSED	15000.000	K.G	1340167.00	30150.00 US\$
3	1,4 BUTANE DIOL	21700.000	K.G	2122043.00	47740.00 US\$
4	STABOXAL I	150.000	K.G	280179.00	6303.24 US\$
5	NACOL 8-99	150.000	K.G	23348.00	525.27 US\$
6	ADIPIC ACID	25850.000	K.G	2298065.00	51700.00 US\$
			Total	6,549,196.00	147,338.51
Decision: With D/o C&PC OM No. 46011/23/2006-PC.II dated 22.6.2007, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Thermoplastic Polyurethane-DESMOPAN 345	1 kg	1. Desmophen 2002 H	0.080 kg		
		2. 1, 4 Butane Diol	0.344 kg		
		3. Desmodur TPPU Fused 0118	0.300 kg		
		4. Nacol 8-99	0.003 kg		
		5. Stabaxol	0.002 kg		
		6. Adipic Acid	0.332 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

43	Case No.:19/8/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/01160/AM07/	RLA File :02/24/040/00375/AM07/	Lic.No/Date:0210099524 29.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 20/08 held on 29.08.2007.			

46	Case No.: 21/8/87-ALC1/2007	Party Name: COSMO FILMS LTD	Meet No/Date: 21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File : 01/87/050/00002/AM08/	RLA File : 03/94/040/01521/AM07/	Lic.No/Date: 0310425139 30.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 20/08 held on 29.08.2007.			

55	Case No.: 11/9/87-ALC1/2007	Party Name: BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date: 21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File : 01/87/050/00044/AM08/	RLA File : 03/94/040/01334/AM07/	Lic.No/Date: 0310427988 26.04.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 19/08 held on 22.08.2007.			

56	Case No.: 16/9/87-ALC1/2007	Party Name: GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date: 21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File : 01/87/050/00063/AM08/	RLA File : 03/94/040/00018/AM08/	Lic.No/Date: 0310428273 30.04.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 19/08 held on 22.08.2007.			

57	Case No.: 17/9/87-ALC1/2007	Party Name: GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date: 21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File : 01/87/050/00064/AM08/	RLA File : 03/94/040/00340/AM07/	Lic.No/Date: 0310428274 30.04.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 19/08 held on 22.08.2007.			

58	Case No.: 2/12/87-ALC1/2007	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date: 21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File : 01/87/050/00075/AM08/	RLA File : 05/24/040/00072/AM08/	Lic.No/Date: 0510203188 03.05.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 20/08 held on 29.08.2007.			

63	Case No.:5/12/87-ALC1/2007		Party Name:ESSEL PROPACK LIMITED		Meet No/Date:21/87-ALC1/2007 05.09.2007		Status: Approved	
	HQ File :01/87/050/00079/AM08/		RLA File :03/94/040/01473/AM07/		Lic.No/Date:0310428597 04.05.2007		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM				Qty	UOM	FOB (Rs.)

1	63/0- Multilayer Foilbased Plastic Laminated Collapsible Tubes with Caps (Printed 5 Ply)	91131.600	K.G	32639856.00	739680.00 US\$
			Total	32,639,856.00	739,680.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE - Film Grade Granules	15522.200	K.G	1023421.00	22895.00 US\$
2	LLDPE-Film Grade Granules	15020.600	K.G	1000419.00	22381.00 US\$
3	HDPE for Film Granules	10347.700	K.G	689190.00	15418.00 US\$
4	Master Batch for Film (70% Titanium Dioxide) Pigment	1506.590	K.G	148158.00	3314.00 US\$
5	Ethylene Acrylic Acid-Co polymer Barrier	14939.900	K.G	1262169.00	28236.00 US\$
6	Aluminium Foil Annealed	11863.200	K.G	3653691.00	81738.00 US\$
7	Master Batch for shoulder Pigment	313.260	K.G	30806.00	689.00 US\$
8	U.V.Ink U.V.Drying	130.530	K.G	247965.00	5547.00 US\$
9	U.V.Varnish U.V.Drying	78.320	K.G	85767.00	1919.00 US\$
10	HDPE-for shoulder Granules	17508.000	K.G	1173912.00	26262.00 US\$
11	Polypropylene for Caps Granules	15601.900	K.G	592796.00	13262.00 US\$
			Total	9,908,294.00	221,661.00

Decision: With D/o C&PC OM No. 46011/09/2005-PC.II dated 17.4.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Plastic Laminated Tubes with Caps (5-Ply Printed)	1 kg	1. LDPE Film Grade	1.17 kg/kg content in export product
		2. LLDPE Film Grade	1.17 kg/kg content in export product
		3. Ethylene Acrylic Acid copolymer granules	1.17 kg/kg content in export product

		copolymer granules	content in export product
		4. Aluminium Foil	1.12 kg/kg content in export product
		5. Master Batch	1.2% of weight of LDPE/LLDPE
		6. U.V. Ink	0.5% of weight of LDPE/LLDPE in export product
		7. HDPE Granules (For shoulder of Tube)	1.05 kg/kg content in export product
		8. Polypropylene granules for caps	1.05 kg/kg content in export product
		9. HDPE Granules (Film Grade)	1.17 kg/kg content of HDPE Film in the body of export product
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:6/12/87-ALC1/2007	Party Name:ESSEL PROPACK LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved		
HQ File :01/87/050/00080/AM08/	RLA File :03/94/040/01474/AM07/	Lic.No/Date:0310428598 04.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Multilayer Foilbased Plastic Laminated Collapsible Tubes with Caps (Printed 5 Ply)	28108.000	K.G	3719638.00	84250.00 US\$
			Total	3,719,638.00	84,250.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE-Film Grade Granules	5681.720	K.G	374610.00	8381.00 US\$
2	LLDPE-Film Grade	3604.010	K.G	341400.00	5401.00 US\$

2	Granules	3624.910	K.G	241430.00	5401.00 US\$
3	HDPE for film Granules	3787.640	K.G	252268.00	5644.00 US\$
4	Master Batch for film (70% of Titanium Dioxide) Pigment	551.440	K.G	54229.00	1213.00 US\$
5	Ethylene Acrylic Acid -Co -polymer Barrier	4326.840	K.G	365544.00	8178.00 US\$
6	Aluminium Foil Annealed	2404.980	K.G	740692.00	16570.00 US\$
7	Master Batch for Shoulder (70% of Titanium Dioxide) Pigment	95.450	K.G	9387.00	210.00 US\$
8	U.V.Ink	39.770	K.G	75557.00	1690.00 US\$
9	U.V.Varnish U.V.Drying	23.860	K.G	26134.00	585.00 US\$
10	HDPE-for shoulder Granules	5772.860	K.G	387070.00	8659.00 US\$
11	Polypropylene for Caps Granules	5356.260	K.G	203511.00	4553.00 US\$
			Total	2,730,432.00	61,084.00

Decision: With D/o C&PC OM No. 46011/09/2005-PC.II dated 17.4.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Plastic Laminated Tubes with Caps (5-Ply Printed)	1 kg	1. LDPE Film Grade	1.17 kg/kg content in export product
		2. LLDPE Film Grade	1.17 kg/kg content in export product
		3. Ethylene Acrylic Acid copolymer granules	1.17 kg/kg content in export product
		4. Aluminium Foil	1.12 kg/kg content in export product
		5. Master Batch	1.2% of weight of LDPE/LLDPE
		6. U.V. Ink	0.5% of weight of LDPE/LLDPE

			LDPE/LLDPE in export product
		7. HDPE Granules (For shoulder of Tube)	1.05 kg/kg content in export product
		8. Polypropylene granules for caps	1.05 kg/kg content in export product
		9. HDPE Granules (Film Grade)	1.17 kg/kg content of HDPE Film in the body of export product
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:21/9/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved		
HQ File :01/87/050/00086/AM08/	RLA File :07/24/040/00068/AM08/	Lic.No/Date:0710051533 08.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FLEXIBLE PLASTIC TANKS (4274 PCS.)	158950.000	K.G	39427650.00	876170.00 US\$
			Total	39,427,650.00	876,170.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LIQUID LINER FILM	111000.000	K.G	15012270.00	333606.00 US\$
2	PP LAMINATED FABRIC	59820.000	K.G	3734640.00	82992.00 US\$
3	PP FLANGES/GLANDS	4274.000	Number	329535.00	7323.00 US\$
4	2" OR 3" VALVES	4274.000	Number	2214945.00	49221.00 US\$
5	BOLT CLAMP/JUBILEE CLIP	4274.000	Number	793260.00	17628.00 US\$
			Total	22,084,650.00	490,770.00
Decision: With D/o C&PC OM No. 46011/182/2005-PC.II dated 13.11.2006, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Plastic Flexible Tank		1 kg	1. Relevant Three Layer Co-extruded Plastic Film (Liquid Liner)		1.05 kg on net content in the export product

		2. Relevant PP Laminated Fabrics	1.05 kg on net content in the export product
		3. PP Flanges/Glands	Net to Net
		4. PP Valves	Net to Net
		5. Bolt Clamp	Net to Net
		RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.	

68	Case No.:7/12/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00102/AM08/	RLA File :03/94/040/00141/AM08/	Lic.No/Date:0310429756 17.05.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

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Case No.:8/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved		
HQ File :01/87/050/00114/AM08/	RLA File :31/24/040/00024/AM08/	Lic.No/Date:3110029236 18.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO6 200 NATURAL (UNFILLED POLYBUTYLENE TEREPHTHALATE PBT COMPOUND IN NATURAL COLOUR)	20000.000	K.G	2554900.00	58000.00 US\$
			Total	2,554,900.00	58,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE POLYMER (PBT CHIPS / GRANULES)	20580.000	K.G	1692344.85	38073.00 US\$
2	LOXIOI	61.800	K.G	7142.23	160.68 US\$
			Total	1,699,487.08	38,233.68
Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Unfilled Polybutene	1 kg	1. PBT Chips/Granules			1.00000 kg
Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)		2. Mould Releasing Agent (Loxiol)			0.00300 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

70	Case No.:9/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00115/AM08/	RLA File :31/24/040/00011/AM08/	Lic.No/Date:3110029247 18.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- RNITE TV6 241 SN GREY / BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT PBT COMPOUND	40000.000	K.G	5885080.00	133600.00 US\$
			Total	5,885,080.00	133,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE POLYMER (PBT CHIPS / GRANULES)	25832.000	K.G	2066818.32	46497.60 US\$
2	GLASS FIBER	8240.000	K.G	410220.16	9228.80 US\$
3	LACK MASTERBATCH	412.000	K.G	55855.87	1256.60 US\$
4	LOXIOI	104.000	K.G	12019.28	270.40 US\$
5	FLAME RETARDANT	3544.000	K.G	1257095.78	28281.12 US\$
6	ANTIMONY TRIOXIDE	2656.000	K.G	590296.00	13280.00 US\$
7	DYNEON	412.000	K.G	228917.50	5150.00 US\$
			Total	4,621,222.91	103,964.52

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fibre Reinforced Flame Retardant (Non Blooming) PBT Compound (Arnite TV4 6241SN)	1 kg	1. PBT Chips/Granules	0.64580 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Black Masterbatch)	0.01030 kg
		4. Mould Releasing Agent (Loxiol)	0.00260 kg
		5. Flame Retardant (Brominated Flame Retardant)	0.08860 kg
		6. Flame Retardant (Antimony Trioxide Base)	0.06640 kg
		7. Flow Modifier (Dyneon Teflon Based)	0.01030 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

72	Case No.: 15/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved		
	HQ File :01/87/050/00124/AM08/	RLA File :31/24/040/00055/AM08/	Lic.No/Date:3110029318 24.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:						
	SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	63/0- AKULON N 24 G6 GREY 30% GLASS FIBER REINFORCED PA6 NYLON 6 COMPOUND	10000.000	K.G	1222775.00	29500.00 US\$
				Total	1,222,775.00	29,500.00
	SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	NYLON 6 CHIPS / GRANULES BASE POLYMER	7025.000	K.G	722011.94	17211.25 US\$
	2	GLASS FIBER	3090.000	K.G	136106.78	3244.50 US\$
	3	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	155.000	K.G	19701.82	469.65 US\$
	4	CALCIUM STEARATE	31.000	K.G	1313.45	31.31 US\$
				Total	879,133.99	20,956.71
Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are approved :						
	EXPORT ITEM	QTY	IMPORT ITEM	QTY		
	30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon – K224G 6 IN 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg		
2. Glass Fiber			0.30900 kg			
3. Relevant Colourant (Pigments/Masterbatch)			0.01550 kg			
4. Mould Release Agent (Calcium Stearate)			0.00310 kg			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.						

73	Case No.: 16/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00125/AM08/	RLA File :31/24/040/00056/AM08/	Lic.No/Date:3110029323	Defer Date:

		24.05.2007	
Decision: Approved in Norms Committee Meeting No. 20/08 held on 29.08.2007.			

75	Case No.: 19/12/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00132/AM08/	RLA File :05/24/040/00168/AM08/	Lic.No/Date:0510204256 30.05.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 20/08 held on 29.08.2007.			

79	Case No.: 23/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Approved
	HQ File :01/87/050/00138/AM08/	RLA File :31/24/040/00036/AM08/	Lic.No/Date:3110029452 05.06.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON K222 KG V4 GREY (20% GLASS FIBER FLAME RETARDANT NYLON COMPOUND)	12000.000	K.G	1728000.00	41688.78 US\$
			Total	1,728,000.00	41,688.78

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS/ GRANUALS BASE POLYMER	8038.800	K.G	843069.15	20097.00 US\$
2	GLASS FIBER REINFORCING AGENT	2472.000	K.G	108885.42	2595.60 US\$
3	SICOPAL GREUN K 9610 PIGMENTS	123.600	K.G	183134.91	4365.55 US\$
4	MELAMINE CYNAURATE (FLAME RETARDANT)	1483.200	K.G	155550.60	3708.00 US\$
5	CALCIUM STEARATE	242.400	K.G	10677.11	254.52 US\$
			Total	1,301,317.19	31,020.67

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced Flame Retardant PA6 (Nylon 6) Compound (Akulon – K222 KGV4)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant	0.01030 kg

		(Pigments/Masterbatch)	
		4. Flame Retardant (Non Halogenated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.2. Committee, after deliberations, decided to **transfer** following case:

PART – A (MANUAL APPLICATIONS)

3.2.1	Case No. A-245	SILVASSA PLAST	HQ F. No. 01/87/50/291/AM08/DES-VIII	Status: Transferred
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 0510190139 Dated 4.9.2006	RLA F. No. 05/24/40/439/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	FLAMEGUARD 66	100000 KG

Sl.No.	IMPORT ITEM	Qty
1.	PHENOL	107010 KG
2.	RELEVANT PHOSPHOROUS	55900 KG

Decision: Committee decided to **transfer it to NC-4 (Chemical Products)** as export product is chemical.

PART – M (REPRESENTATIONS)

3.2.2	Case No. M-202	ICI INDIA LTD.	HQ F. No. 01/82/50/477/AM06/DES-VIII	Status: Transferred
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 0210081144 Dated 19.8.2005	RLA F. No. 02/24/40/89/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	RUBBER CHEMICALS: ACCINOX TQ	20.000 MT

Sl.No.	IMPORT ITEM	Qty
1.	ACCINOX TMQ	20.500 MT

Decision: Committee decided to **transfer it to NC-4 (Chemical Products)** as export product is chemical.

3.2.3	Case No. M-203	K.L.J. PLASTICIZERS	HQ F. No. 01/87/50/291/AM08/DES-VIII	Status: Transferred
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 0510190139 Dated 4.9.2006	RLA F. No. 05/24/40/439/AM07	

Application: Request is for amendment/correction in description of export product 'DE-(2-ETHYL HEXYL) SEBACATE' in adhoc norms fixed by NC.

Decision: Committee decided to **transfer it to NC-4 (Chemical Products)** as export product is chemical.

ONLINE CASES

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Case No.:46/13/87-ALC1/2005	Party Name:ARIES AGRO-VET INDUSTRIES LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status:Transferred to Different Section		
HQ File :01/87/050/00300/AM06/	RLA File :03/94/040/00225/AM06/	Lic.No/Date:0310334240 14.06.2005	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Chelafer F. S. Micro Nutrient FertiliserNet Exempted material per M.T. (1) EDTA - 0.740 M.T.	25.000	M.T	1394800.00	31700.00 US\$
2	62/0- Agromin Max Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.039 M.T.	25.000	M.T	154000.00	3500.00 US\$
3	62/0- Chelacop Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.750 M.T.	25.000	M.T	1412400.00	32100.00 US\$
4	62/0- Chelamag Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.765 M.T.	25.000	M.T	1441000.00	32750.00 US\$
5	62/0- Boron 20 Micro Nutrient Fertiliser Net Exempted materials per M.T. (1) Borax Decahydrate 0.500 M.T. (2) Boric Acid 0.425 M.T.	25.000	M.T	1051600.00	23900.00 US\$

	- 0.500 M.T. (2) Boric Acid - 0.425 M.T.				US\$
6	62/0- Chelamin Gold Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.686 M.T.	25.000	M.T	1292280.00	29370.00 US\$
7	62/0- Mn - Chel Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.750 M.T.	25.000	M.T	1413280.00	32120.00 US\$
8	62/0- Chelacal Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.804 M.T.	10.000	M.T	621280.00	14120.00 US\$
9	62/0- Crackguard Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.237 M.T. (2) Boric Acid - 0.047 M.T. (3) Calcium Nitrate - 0.440 M.T. (4) Magnesium Nitrate - 0.140 M.T. (5) Potassium Nitrate - 0.134 M.T.	10.000	M.T	320100.00	7275.00 US\$
			Total	9,100,740.00	206,835.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EDTA (For Export Item No. 1)	18.750	M.T	1328272.00	30188.00 US\$
2	EDTA (For Export Item No. 2)	1.000	M.T	70840.00	1610.00 US\$
3	Boric Acid (For Export Item No. 2)	3.250	M.T	75064.00	1706.00 US\$
4	EDTA (For Export Item No. 3)	19.000	M.T	1345960.00	30590.00 US\$
5	EDTA (For Export Item No. 4)	19.375	M.T	1372536.00	31194.00 US\$
6	Boric Acid (For Export Item No. 5)	13.875	M.T	447568.00	10172.00 US\$
7	Boric Decahydrate (For Export Item No. 5)	16.250	M.T	554400.00	12600.00 US\$
8	EDTA (For Export Item No. 6)	17.400	M.T	1230856.00	27974.00 US\$
9	EDTA (For Export Item No. 7)	19.000	M.T	1345960.00	30590.00 US\$
10	EDTA (For Export Item No. 8)	8.150	M.T	545468.00	12397.00 US\$
11	Boric Acid (For Export Item No. 9)	0.470	M.T	10868.00	247.00 US\$
12	Calcium Nitrate (For Export Item No. 9)	4.400	M.T	59048.00	1342.00 US\$
13	Magnesium Nitrate (For Export Item No. 9)	1.400	M.T	34496.00	784.00 US\$
14	EDTA (For Export Item No. 9)	2.450	M.T	170016.00	3864.00 US\$
15	Potassium Nitrate (For Export Item No. 9)	1.400	M.T	30536.00	694.00 US\$
			Total	8,621,888.00	195,952.00

Decision: Committee decided to **transfer it to NC-4 (Chemical Products)** as export product is chemical.

2	Case No.:1/2/82-ALC1/2006	Party Name:MAILAM INDIA LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status:Transferred to Different Section
	HQ File :01/82/050/01363/AM06/	RLA File :25/80/040/00036/AM06/	Lic.No/Date:2510001581 13.02.2006	Defer Date:
	Decision: Transferred to DES-I in NC Meeting No. 19/08 held on 22.08.2007.			

3.3 Following applications were deferred due to non-receipt of reply to deficiency letters:

PART-M (REPRESENTATIONS)

3.3.1	Case No. M- 206	JINDAL POLY FILMS LTD	HQ F. No. 01/87/50/1257/AMOC/DES	Status: Deferred
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	200	LTD.	01/8//20/155//AM06/DES-VIII	Deferred
	NC No.: 21/08 Dated 5.9.2007	Adv. Lic. No. 5101503348 dated 3.2.2005, 51068217 dated 7.10.2005, 510176296 dated 13.2.2006, RLA F.NO. 05/24/40/838/AM06	‘PTA’ IN PLACE OF ‘DMT’	

Request: Allow ‘PTA’ in place of ‘DMT’ in proportionate to non utilized portion of ‘DMT’.

Position: Documents asked for from firm in Personal Hearing are yet to be submitted by them.

Decision: Deferred for two weeks.

ONLINE CASES

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Case No.:1/17/87-ALC1/2007		Party Name:STYLO TABLEWARES		Meet No/Date:21/87-ALC1/2007 05.09.2007		Status: Deferred	
HQ File :01/87/050/01074/AM07/		RLA File :24/24/040/00034/AM07/		Lic.No/Date:2410018521 02.03.2007		Defer Date:03.10.2007	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)	
1	63/0- ARTICLES OF MELAMINE		41905.000	K.G	5014000.00	109000.00 US\$	
				Total	5,014,000.00	109,000.00	
Sl.No.	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	MELAMINE COMPOUND W-5309 (LY-5065)		45000.000	K.G	2795130.00	60764.00 US\$	
2	MELAMINE RESIN CT-6005		1800.000	K.G	111805.00	2430.00 US\$	
3	MELAMINE RESIN CT-6004		2500.000	K.G	155285.00	3376.00 US\$	
4	PLAIN PAPER W-31420 WL, 45 +/- 2 g/m2, 530 X 730 mm		140.000	None	167900.00	3650.00 US\$	
				Total	3,230,120.00	70,220.00	
Position: D/L No. 46011/120/2006-PC.II dated 13.8.2007 issued by D/o C&PC.							
Decision: Deferred.							

32	Case No.: 10/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred	
	HQ File :01/87/050/01108/AM07/	RLA File :03/94/040/01317/AM07/	Lic.No/Date:0310423170 14.03.2007	Defer Date:19.09.2007	
	Application: Request is for adhoc norms for following:				

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- 250 MICRONS PVC FILM LAMINATED WITH PE FILM	5000.000	K.G	427500.00	9500.00 US\$
			Total	427,500.00	9,500.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Resin	4239.370	K.G	188864.10	4196.98 US\$
2	Plasticizer (Epoxidised Soyabean Oil)	281.180	K.G	18473.40	410.52 US\$
3	Pigments	25.280	K.G	14527.35	322.83 US\$
4	PVC Stabilizer	153.230	K.G	37924.65	842.77 US\$
5	PVC Processing Aid	81.520	K.G	10271.70	228.26 US\$
6	Impact Modifier for PVC	521.080	K.G	57449.25	1276.65 US\$
7	Lubricants	61.390	K.G	7044.30	156.54 US\$
8	Adhesive	111.040	K.G	25333.65	562.97 US\$
9	LDPE FILM	347.910	K.G	36165.15	803.67 US\$
			Total	396,053.55	8,801.19

Position: D/L No. 46011/71/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.
Decision: Deferred.

33	Case No.: 11/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred	
	HQ File :01/87/050/01109/AM07/	RLA File :03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:19.09.2007	
	Application: Request is for adhoc norms for following:				

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- 63/0- 250MICRONS PVC FILM LAMINATED WITH PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)	5000.000	K.G	787500.00	17500.00 US\$
			Total	787,500.00	17,500.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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					(Currency)
1	PVC Resin	3753.880	K.G	167235.30	3716.34 US\$
2	Plasticizer (Epoxidised Soyabean Oil)	248.980	K.G	16357.95	363.51 US\$
3	Pigments	22.380	K.G	12860.55	285.79 US\$
4	PVC Stabilizer	135.680	K.G	33580.80	746.24 US\$
5	PVC Processing Aid	72.180	K.G	9094.50	202.10 US\$
6	Impact Modifier for PVC	461.410	K.G	50870.25	1130.45 US\$
7	Lubricants	54.360	K.G	6237.90	138.62 US\$
8	Adhesive	98.320	K.G	22431.60	498.48 US\$
9	LDPE FILM	308.070	K.G	32023.80	711.64 US\$
10	PVDC aqueous dispersion - (Primer) (Total solids 40 +/-2%	59.590	K.G	11799.00	262.20 US\$
11	Aqueous dispersion of vinylidene chloride)-Base Coat (Total Solid content 60+/-1%)	1589.020	K.G	141581.70	3146.26 US\$
12	Aqueous dispersion Vinylidenns chloride- Methacrylate Copolymer - Top Coat (Total Solid Content 55+/-1%)	173.350	K.G	14431.50	320.70 US\$
			Total	518,504.85	11,522.33

Position: D/L No. 46011/71/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

Case No.: 17/5/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
HQ File :01/87/050/01137/AM07/	RLA File :02/24/040/00363/AM07/	Lic.No/Date:0210099317 23.03.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FILLER MASTERBATCH	180000.000	K.G	5200650.00	117000.00 US\$
			Total	5,200,650.00	117,000.00

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Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RELEVANT POLYMERS ----- LLDPE (LINER LOW DENSITY POLYETHYLENE)	55080.000	K.G	3305213.10	74358.00 US\$
2	CALCIUM CARBONATE	124848.000	K.G	804676.57	18102.96 US\$
3	TITANIUM - DI OXIDE ----- RUTILE GRADE	3672.000	K.G	3427.54	77.11 US\$
			Total	4,113,317.21	92,538.07

Position: D/L No. 46011/63/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.
Decision: Deferred.

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Case No.:1/13/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/00011/AM08/	RLA File :05/24/040/01034/AM07/	Lic.No/Date:0510202220 09.04.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Cigarette Overwrap Film (BOPP FILM) BIAXIALLY ORIENTED POLY PROPYLENE FILM	300.000	M.T	33566100.00	762000.00 US\$
			Total	33,566,100.00	762,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polypropyolene Resin / Granules Polyproplene	245.970	M.T	18040054.73	405850.50 US\$
2	PP Base Additive Compound / Master Batch (Slip/ Antistatic) Antiblock Additives / Masterbatch	84.030	M.T	9711347.10	218478.00 US\$
			Total	27,751,401.83	624,328.50
Position: D/L No. 46011/88/2007-PC.II dated 20.7.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:3/12/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/00077/AM08/	RLA File :05/24/040/00015/AM08/	Lic.No/Date:0510203201 03.05.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Silicon coated polyester film, with/without printing	200000.000	K.G	25201000.00	580000.00 US\$
			Total	25,201,000.00	580,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane, Transparent viscous liquid with slight	8750.000	K.G	2193353.75	49962.50 US\$

	characteristic odour				
2	Poly Methyl Phenyl siloxane Chemical Name - Poly Methyl Phenyl siloxane, Colorless, odourless liquid	236.000	K.G	238289.20	5428.00 US\$
3	Methyl Hydrogen Polysiloxane Chemical Name - Methyl Hydrogen Polysiloxane, Colorless, odourless liquid	118.000	K.G	31081.20	708.00 US\$
4	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane, Viscous liquid with slight odour color - Transparent to slight yellowish	88.000	K.G	1622544.00	36960.00 US\$
5	Polyester Film (Biaxially Oriented Polyester Film) OR (A) MEG - 83953.99 Kg, (B) PTA - 19704.57 Kg Biaxially Oriented Polyethylene Terephthalate (BOPET), Flexible Film	208514.000	K.G	18307529.20	417028.00 US\$
6	Fuel (L.P.G.) 5% of F.O.B. Value	37662.300	K.G	1273100.00	29000.00 US\$
			Total	23,665,897.35	539,086.50
Position: D/L No. 46011/99/2007-PC.II dated 13.8.2007 issued by D/o C&PC. Decision: Deferred.					

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Case No.:4/12/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/00078/AM08/	RLA File :31/24/040/00027/AM08/	Lic.No/Date:3110029115 03.05.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stitch Bonded Fabrics 132Ex010-00910-01270-264000	17271.000	K.G	2763365.00	47156.00 EURO
			Total	2,763,365.00	47,156.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	E-Glass Roving EGR 00068 TD22ZE E-Glass Roving 68 Tex D22	14829.000	K.G	1494763.00	26692.20 EURO
2	E Glass Roving PES 00076 250 2 *249 PES HE 76 dtex 2*249	3742.000	K.G	762810.00	13621.61 EURO
			Total	2,257,573.00	40,313.81
Position: D/L issued by DGFT. Decision: Deferred.					

66	Case No.: 22/9/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS	Meet No/Date:21/87-ALC1/2007	Status: Deferred
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	LIMITED	05.09.2007			
HQ File :01/87/050/00091/AM08/	RLA File :03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	3000.000	M.T	110400000.00	2400000.00 US\$
			Total	110,400,000.00	2,400,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	3300.000	M.T	106260000.00	2310000.00 US\$
			Total	106,260,000.00	2,310,000.00
Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 issued by D/o C&PC, reminder to be issued by DGFT.					
Decision: Deferred.					

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Case No.:21/12/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/00136/AM08/	RLA File :31/24/040/00315/AM07/	Lic.No/Date:3110029380 31.05.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stripes of PP Fibre Material	1000.000	M.T	53661300.00	1193799.70 US\$
			Total	53,661,300.00	1,193,799.70
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP Granules	1050.000	M.T	42504000.00	945583.90 US\$
			Total	42,504,000.00	945,583.90
Position: D/L No. 46011/128/2006-PC.II dated 5.7.2007 issued by D/o C&PC, reminder also issued by DGFT.					
Decision: Deferred.					

78	Case No.:22/12/87-ALC1/2007	Party Name:RADIANT POLYMERS PLTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred	
	HQ File :01/87/050/00137/AM08/	RLA File :05/24/040/00161/AM08/	Lic.No/Date:0510204415 04.06.2007	Defer Date:03.10.2007	
	Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)

						(Currency)
1	63/0- ARTICLE MADE OF POLYESTER ELASTOMER RESIN i.e. MOULDED PRODUCTS/FLOURESCENT LIGHTINGS TUBE	11430.000	K.G	3850000.00	74468.00	US\$
			Total	3,850,000.00	74,468.00	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	POLYESTER ELASTOMER RESIN TECHNICAL CHARACTERISTIC: HYTREL	12000.000	K.G	3500000.00	70000.00	US\$
			Total	3,500,000.00	70,000.00	
Position: D/L No. 46011/100/2007-PC.II of August, 2007 issued by D/o C&PC.						
Decision: Deferred.						

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Case No.:24/12/87-ALC1/2007	Party Name:FINE TOOLS(INDIA) PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/00144/AM08/	RLA File :07/24/040/00162/AM08/	Lic.No/Date:0710051913 07.06.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POWER BLOCK (ALSO CALLED "TERMINAL BLOCK") MADE OF BMC 605 GRADE MATERIAL SUPPLIES TO 100% EOU, M/S.GEN TEK TECHNOLOGY P LTD., GANDHINAGAR, GUJARAT	884369.000	Number	7782447.00	192634.83 US\$
			Total	7,782,447.00	192,634.83
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BULK MOULDING COMPOUND (BMC) BMC-605-00024C GRADE: BMC 605, COLOR: BLACK	40000.000	K.G	3765049.50	92055.00 US\$
			Total	3,765,049.50	92,055.00
Position: D/L No. 46011/143/2006-PC.II dated 16.8.2007 issued by D/o C&PC. Decision: Deferred.					

3.4. Following applications were deferred due to non-receipt of comments for Technical Authorities:

PART-A (MANUAL APPLICATIONS)

3.4.1	Case No. A-246	UNIVERSAL POLYBAGS INDUSTRIES (P) LTD.	HQ F. No. 01/87/162/196/AM08/DES-VIII	Status: Deferred
	NC No.: 21/08 Dated 5.9.2007	100% EOU	Referred by BOA for fixation of wastage norms for Plastic Bags	

Application: Case referred by BOA for fixation of wastage norms for Plastic Bags made out of HDPE, LLDPE, LDPE, PP & others.

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for two weeks.

PART – M (REPRESENTATIONS)

3.4.2	Case No. M-208	SIGMA VIBRACOUSTIC (INDIA) PVT. LTD.	HQ F. No. 01/87/162/295/AM08/DES-VIII	Status: Deferred
	NC No.: 21/08 Dated 5.9.2007	ENHANCEMENT OF DEPB RATES	ENGINE MOUNTS AND BRUSHES FOR AUTOMOTIVE APPLICATIONS	

APPLICATIONS, 62/499

Application: Request is consideration for reclassification of the export product "METAL FITTED/BONDED/UNBONDED RUBBER PART (MOULDED/EXTRUDED) INDCUDING ENGINE MOUNTING AND AUTOMOTIVE PART" in Engineering Product Group.

Position: Representative of DIPP not present in meeting.

Decision: Deferred for three weeks.

ONLINE CASES

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Case No.:15/47/81-ALC2/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/81/050/00799/AM07/	RLA File :05/24/040/00838/AM07/	Lic.No/Date:0510197806 15.01.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC COMPOUND- SHOE SOLE GRADE GRADE NO. RT-80 E	48.000	M.T	2830200.00	63600.00 US\$
2	61/0- TPR (THERMOPLASTIC RUBBER) COMPOUND- SHOE SOLE GRADE GRADE NO. TPR-05 E-BLACK	100.000	M.T	8521750.00	191500.00 US\$
3	61/0- PVC COMPOUND- SHOE SOLE GRADE GRADE NO. RT-127 (BLACK)	186.000	M.T	9601320.00	215760.00 US\$
4	61/0- PVC COMPOUND SHOE SOLE GRADE GRADE NO. RT-128	16.000	M.T	890000.00	20000.00 US\$
			Total	21,843,270.00	490,860.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN K.VALUE 66-67	150.000	M.T	5473500.00	123000.00 US\$
2	DI OCTYL PHATHALATE (D.O.P.) PVC GRADE	80.600	M.T	5738720.00	128960.00 US\$
3	STABLIZER HANSA DIS T-4 PVC GRADE	1.330	M.T	100614.50	2261.00 US\$
4	CALCIUM CARBONATE INDUSTRIAL GRADE	18.390	M.T	139120.00	3126.30 US\$

	INDUSTRIAL GRADE				
5	CARBON BLACK R-3 INDUSTRIAL GRADE	2.180	M.T	116412.00	2616.00 US\$
6	SBS (STYRENE BUTADIENE STYRENE)-STYRENE BUTADIENE BLOCK CO-POLYMER INDUSTRIAL GRADE	70.000	M.T	5607000.00	126000.00 US\$
7	G.P.P.S (GENERAL PURPOSE POLYSTYRENE) INDUSTRIAL GRADE	25.000	M.T	1557500.00	35000.00 US\$
8	STABLIZER HANSA DIS TR INDUSTRIAL GRADE	0.900	M.T	68085.00	1530.00 US\$
			Total	18,800,951.50	422,493.30
Position: Copy of application not received by D/o C&PC, copy to be sent to them. Decision: Deferred.					

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Case No.:2/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/01030/AM07/	RLA File :03/95/040/00893/AM07/	Lic.No/Date:0310419948 19.02.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PURE ACRYLIC (JBS-161, ACRLIC POLYMER IN PRIMARY FORMS)	17600.000	K.G	801256.00	17048.00 US\$
			Total	801,256.00	17,048.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE (MONOMER)	3890.000	K.G	310811.00	6613.00 US\$
2	METHYL METHACRYLATE (MONOMER)	4822.000	K.G	441936.30	9402.90 US\$
			Total	752,747.30	16,015.90
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

Case No.:15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:21/87-ALC1/2007	Status: Deferred
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				05.09.2007			
HQ File :01/87/050/01150/AM07/		RLA File :04/24/040/00490/AM07/		Lic.No/Date:0410088619 28.03.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM			Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- TUFNYL SGF 30 BALCK (30% GLASS FIBRE REINFORCED NYLON 6 IN BLACK SHADE)			1000.000	K.G	121137.50	2750.00 US\$
					Total	121,137.50	2,750.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	NYLON 6 CHIPS	686.750	K.G	76315.09	1716.88 US\$		
2	GLASS FIBRE	307.500	K.G	15718.63	353.63 US\$		
			Total	92,033.72	2,070.51		
Position: Comments are awaited from D/o C&PC who are seeking some details from firm.							
Decision: Deferred.							

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Case No.:16/8/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/01153/AM07/	RLA File :07/24/040/00854/AM07/	Lic.No/Date:0710050949 28.03.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES. (Input PVC resin is used 94.31% in the export quantity)	8.975	M.T	774728.83	17429.22 US\$
			Total	774,728.83	17,429.22
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESINS.	8.464	M.T	338615.21	7617.89 US\$
			Total	338,615.21	7,617.89
Position: Comments are awaited from D/o C&PC who are processing case.					
Decision: Deferred.					

Case No.:2/17/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
HQ File :01/87/050/00103/AM08/	RLA File :08/24/040/00041/AM08/	Lic.No/Date:0810064900	Defer Date:03.10.2007

67	HQ File :01/87/050/00135/AM08/	RLA File :31/24/040/00067/AM08/	Lic.No/Date:3110029376 17.05.2007	Defer Date:03.10.2007
	Application: Request is for adhoc norms for following:			
	Sl.No.	EXPORT ITEM	Qty	
	1.	Alkyd Resin S-5030 (70% Resin Content)	57600.000 kg	
	Sl.No.	IMPORT ITEM	Qty	
	1.	Soya Fatty Acid	13075.000 kg	
	2.	Phthalic Anhydride	19526.400 kg	
	3.	Glycerin	12096.000 kg	
	4.	Toluene	19641.000 kg	
	Position: Comments are awaited from D/o C&PC.			
	Decision: Deferred.			

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Case No.: 20/12/87-ALC1/2007	Party Name:METALIKA PRODUCTS (I) PVT. LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred		
HQ File :01/87/050/00135/AM08/	RLA File :31/24/040/00067/AM08/	Lic.No/Date:3110029376 31.05.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FUSE POCKET	1.850	K.G	5882400.00	147060.00 US\$
			Total	5,882,400.00	147,060.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	VORATRON ED 224 L POLYOL	10500.000	K.G	1828575.00	42525.00 US\$
2	VORATRON ED 213 ISOCYANATE	5250.000	K.G	914288.00	21263.00 US\$
			Total	2,742,863.00	63,788.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

3.5. Following online applications were withdrawn as these were not due for this meeting and hence **deferred** to respective due dates:

4	Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/85/050/00018/AM07/	RLA File :04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:12.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 12.09.2007 .			

6	Case No.:6/35/80-ALC2/2006	Party Name:JAYASHREE POLYMERS PVT.LTD,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/80/050/00752/AM07/	RLA File :31/24/040/00199/AM07/	Lic.No/Date:3110026824 11.10.2006	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

7	Case No.:14/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/80/050/00798/AM07/	RLA File :25/24/040/00013/AM07/	Lic.No/Date:2510001761 18.10.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

8	Case No.:15/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/80/050/00799/AM07/	RLA File :25/24/040/00014/AM07/	Lic.No/Date:2510001762 18.10.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

9	Case No.:26/36/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/82/050/01185/AM07/	RLA File :02/24/040/00209/AM07/	Lic.No/Date:0210094708 26.10.2006	Defer Date:19.09.2007

Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			
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10	Case No.:5/43/87-ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00716/AM07/	RLA File :05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

11	Case No.:16/38/84-ALC3/2006	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/84/050/00416/AM07/	RLA File :31/24/040/00085/AM07/	Lic.No/Date:3110027409 01.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

12	Case No.:6/3/87-ALC1/2007	Party Name:SANIDAD PLASTIC PRODUCTS PVT LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00797/AM07/	RLA File :05/24/040/00704/AM07/	Lic.No/Date:0510195619 05.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

13	Case No.:31/43/87-ALC1/2006	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00850/AM07/	RLA File :08/24/040/00276/AM07/	Lic.No/Date:0810061928 22.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

14	Case No.:41/44/82-ALC1/2006	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/82/050/01489/AM07/	RLA File :03/94/040/00939/AM07/	Lic.No/Date:0310413346 22.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

15	Case No.:9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/80/050/01120/AM07/	RLA File :17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

Case No.:2/49/87-ALC1/2006	Party Name:IVOTI PLASTIC WORKS PVT LTD	Meet No/Date:21/87-ALC1/2007	Status: Deferred
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16	Case No.:7/87-ALC1/2006	Party Name:STRETCHABLE WORKS PVT. LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00906/AM07/	RLA File :03/94/040/01099/AM07/	Lic.No/Date:0310414910 08.01.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

17	Case No.:7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00892/AM07/	RLA File :05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

19	Case No.:25/46/87-ALC1/2006	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00931/AM07/	RLA File :03/95/040/01198/AM07/	Lic.No/Date:0310415838 15.01.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

21	Case No.:18/49/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/80/050/01309/AM07/	RLA File :03/94/040/01232/AM07/	Lic.No/Date:0310418835 08.02.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

24	Case No.:7/2/87-ALC1/2007	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00977/AM07/	RLA File :03/94/040/01040/AM07/	Lic.No/Date:0310418831 08.02.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

26	Case No.:9/2/87-ALC1/2007	Party Name:ENTREMONDE POLYECOATERS LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00989/AM07/	RLA File :03/94/040/01217/AM07/	Lic.No/Date:0310419173 12.02.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

29	Case No.:4/8/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/01099/AM07/	RLA File :03/94/040/01371/AM07/	Lic.No/Date:0310422844 12.02.2007	Defer Date:26.09.2007

13.03.2007

Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for **26.09.2007**.

30	Case No.:5/8/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/01100/AM07/	RLA File :03/94/040/01300/AM07/	Lic.No/Date:0310422845 13.03.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

31	Case No.:6/8/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/01101/AM07/	RLA File :03/94/040/01226/AM07/	Lic.No/Date:0310422846 13.03.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

36	Case No.:12/8/87-ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/01127/AM07/	RLA File :08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

37	Case No.:13/8/87-ALC1/2007	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/01130/AM07/	RLA File :03/94/040/01453/AM07/	Lic.No/Date:0310423980 22.03.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

39	Case No.:12/2/82-ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/82/050/01877/AM07/	RLA File :02/24/040/00368/AM07/	Lic.No/Date:0210099396 27.03.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

42	Case No.:17/8/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/01154/AM07/	RLA File :07/24/040/00855/AM07/	Lic.No/Date:0710050950 28.03.2007	Defer Date:12.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 12.09.2007 .			

44	Case No.:20/8/87-ALC1/2007	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/01161/AM07/	RLA File :03/95/040/01132/AM07/	Lic.No/Date:0310425050 29.03.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

47	Case No.:22/8/87-ALC1/2007	Party Name:COSMO FILMS LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00003/AM08/	RLA File :03/94/040/01520/AM07/	Lic.No/Date:0310425141 30.03.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

49	Case No.:34/8/87-ALC1/2007	Party Name:TASHI INDIA LIMITED	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00021/AM08/	RLA File :03/95/040/01243/AM07/	Lic.No/Date:0310426539 12.04.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

50	Case No.:35/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00023/AM08/	RLA File :08/24/040/00323/AM07/	Lic.No/Date:0810064258 13.04.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

51	Case No.:36/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00024/AM08/	RLA File :08/24/040/00324/AM07/	Lic.No/Date:0810064259 13.04.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

52	Case No.:37/8/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00027/AM08/	RLA File :03/95/040/01602/AM07/	Lic.No/Date:0310426892 16.04.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .			

53	Case No.:38/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00028/AM08/	RLA File :07/24/040/00040/AM07/	Lic.No/Date:0710051212	Defer

53	HQ File :01/87/050/00030/AM08/	RLA File :07/24/040/00040/AM08/	Lic.No/Date:07/10051515 18.04.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .				

54	Case No.:39/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00039/AM08/	RLA File :07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .				

61	Case No.:40/8/87-ALC1/2007	Party Name:MALSONS POLYMERS PVT. LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00084/AM08/	RLA File :02/24/040/00030/AM08/	Lic.No/Date:0210100546 04.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .				

62	Case No.:41/8/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00085/AM08/	RLA File :02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .				

71	Case No.:14/12/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00120/AM08/	RLA File :31/24/040/00419/AM07/	Lic.No/Date:3110029289 22.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .				

74	Case No.:17/12/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/87/050/00126/AM08/	RLA File :05/24/040/00135/AM08/	Lic.No/Date:0510204046 24.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 20/08 dated 29.08.2007 and deferred for 26.09.2007 .				

3.6. Following online applications were not listed in agenda and have been generated in minutes, hence **deferred** for four weeks:

45	Case No.:1/16/80-ALC2/2007	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/80/050/00001/AM08/	RLA File :52/80/040/00030/AM07/	Lic.No/Date:5210021390 30.03.2007	Defer Date:03.10.2007
	Decision: This case was not listed in agenda, and hence not considered and deferred for 03.10.2007 .			

81	Case No.:3/16/80-ALC2/2007	Party Name:G - PLAST PVT.LTD.,	Meet No/Date:21/87-ALC1/2007 05.09.2007	Status: Deferred
	HQ File :01/80/050/00199/AM08/	RLA File :32/24/040/00013/AM08/	Lic.No/Date:3210035650 21.06.2007	Defer Date:03.10.2007
	Decision: This case was not listed in agenda, and hence not considered and deferred for 03.10.2007 .			